

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2998

TO BE ANSWERED ON MONDAY 15th MARCH, 2021
PHALGUNA 24, 1942 [SAKA]

Smuggling of Gold

2998. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is true that smuggling of gold from abroad in the country is flourishing rapidly;
- (b) if so, whether the Government proposes to take concrete and effective steps to prevent this; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE]
(SHRI ANURAG SINGH THAKUR)

(a) to (c) Constant vigil is kept to check smuggling of gold. Such attempts are thwarted by taking suitable legal action including seizures of smuggled gold. The details of the seizure of gold smuggled from abroad are as follows:-

| Year | No. of cases | Value of the gold seized (Rs. in Crore) |
|--------------------------|---------------------|--|
| 2019-20 | 4784 | 1357.25 |
| 2020-21 (upto Jan, 2021) | 1558 | 778.47 |
